



The Orissa Gazette

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 Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART VII.

Advertisements and Notices, etc.

THE ORISSA GAZETTE

NOTICE.

From the 1st April 1936, the subscription to the *Government Gazette* will be at the following rates payable in advance:—

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Applications for the Gazette should be addressed to "The Publisher of The Orissa Gazette, Cuttack,"

and must be accompanied by a remittance—unless the applicant desires that the Gazette should be sent by value-payable post in which case in addition to the ordinary postage the usual charge for postal commission will be made.

Applications for the supply of the Gazette on "The Public Service" should be addressed to the Secretary to the Government of Orissa, Home and Finance Departments, Cuttack.

Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for unless the order distinctly states that it is to be continued until further instructions.

All notifications and other matters intended for publication in *The Orissa Gazette* should reach the Publisher's Office on the preceding Wednesday to ensure appearance in that week's Gazette.

V. M. MONEY,

Publisher, The Orissa Gazette.

NOTICE.

The Proceedings of the Orissa Advisory Council, printed in separate pamphlet form, are available for sale at the office of the Press Officer, Secretariat, Cuttack.

Rs. as. p.

Price of single copy .. 0 4 0

NOTICE.

The Proceedings of the Orissa Legislative Assembly, printed in separate pamphlet form, are henceforth available for sale in the Book Depot of the Government Press, Cuttack, at the following reduced rates :—

	Original price.			Reduced price.		
	Rs.	a.	p.	Rs.	a.	p.
Annual subscription	14	0	0	11	0	0
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NOTICE.

A handbook of the Oriya language in Roman characters by Reverend F. W. Fellows is obtainable at the ORISSA BAPTIST MISSION PRESS, Cuttack.

Price Rs. 2.

NOTICE.

It is hereby notified for general information that the Map of Angul District (Angul Revenue Thana) on scale 1"=1 mile published in two sheets is available with the Deputy Director of Surveys, Bihar, Gulzarbagh and Deputy Commissioner, Angul. The price of the map is Re. 0-8-0 per sheet.

E. PATNAIK,

Secretary to the Revenue Commissioner,
Orissa.

CUTTACK: 2nd October 1939.

[4-2-10-11-1939.]

NOTICE.

Tenders are hereby invited for the supply of split-dhall to this Jail during the current financial year 1939-40. The probable quantity required will be more or less 18,000 pounds. Tenders will be received in printed or manuscript forms in this office up to 30th October 1939. They should be clearly addressed to this office and should be superscribed "Tender for the supply of split-dhall to District Jail, Berhampur". The rate should be quoted in terms of pounds and ounces per rupee for delivery at the District Jail, Berhampur, the quantities being specified in words as well as in figures. Tenderers are also required to send sample of split-dhall. The supply must be up to the sample or approved by the Superintendent and accepted by the tenderer.

The wastage allowed in cleaning the split-dhall is 5 per cent and the cost of any quantity in excess of the allowed percentage will be recovered from the contractor.

An earnest money of Rs. 30 (Thirty) should be sent to this office along with the tender.

The rate accepted and the contract entered into will be subject to the confirmation by the Director of Health and Inspector-General of Prisons, Orissa, Cuttack. The successful tenderer will have to sign a stamped agreement bond with the Jail within seven days from the date of receipt of intimation by him that his tender has been accepted. In addition he should before signing such agreement deposit a security of 10 per cent of the cost of supply undertaken. Failing compliance within the time specified, the earnest money may be confiscated and in the event of withdrawal he will be liable to pay any difference between the price accepted and the price ultimately obtained by the 2nd time tender or auction by the Jail. The earnest money received from the successful tenderer will be taken towards his security deposit and those from others will be returned.

Further particulars will be available at this office and will be furnished on application.

J. W. BOWDEN, CAPTAIN, I.M.S.;

Superintendent,
Berhampur District Jail.

BERHAMPUR: 2nd October 1939.

[2-2-13-10-1939.]

FEDERAL PUBLIC SERVICE
COMMISSION.

VACANCY.

Geneticist, Sugarcane Breeding Station, Coimbatore. Pay Rs. 200—650. Age not more than 25. Candidates possessing any of the following qualifications eligible:— (a) M. Sc. or higher degree; (b) Associateship of the Royal College of Science, London; (c) Diploma of Agriculture, Cambridge; (d) Associateship of the Imperial Agricultural Research Institute, India. Full details should be obtained from the Secretary, Federal Public Service Commission, Delhi. Last date for applications on prescribed form, together with Treasury Receipt for Rs. 7-8-0, 7th November 1939.

DELHI: 2nd October 1939.

TENDER NOTICE.

1. Tenders will be received by the Executive Engineer, Ganjam Division, at his office at Berhampur, up to 2 P.M. on Tuesday, the 10th November 1939, for the work of construction of a residence for one Sub-Inspector and quarters for two Head Constables and fifteen constables at G. Udayagiri police-station, Ganjam.

The tender should be in the prescribed form obtainable from the Executive Engineer's office.

2. Tenders must be submitted in sealed covers, and should be addressed to the Executive Engineer, Ganjam Division, the name of the tenderer and the name of the work being noted on the cover.

If tender is made by an individual it shall be signed with his full name and his address shall be given. If it is made by a firm it shall be signed with the co-partnership name by a member of the firm, who shall also sign his own name, and the name and address of each member of the firm shall be given. If the tender is made by a corporation, it shall be signed by a duly authorised officer who shall produce with his tender satisfactory evidence of his authorization. Such tendering corporation may be required, before the contract is executed, to furnish evidence of its corporate existence.

3. Each tenderer must pay, as earnest money, a sum of Rupees six hundred and fifty only (Rs. 650) into the branch of the Imperial Bank of India or into the Government treasury or sub-treasury within the jurisdiction of the Executive Engineer concerned to the credit of Revenue Deposits on behalf of the Executive Engineer of the Ganjam Division and enclose with his tender the chalan endorsed accordingly. This earnest money will be refunded to the unsuccessful tenderer on application, after intimation is sent of rejection of the tender or at the expiration of two months from date of tender, whichever is earlier. This refund will be authorized by the Executive Engineer by suitable endorsement on the chalan. The earnest money will not be received in cash or currency notes by the Public Works Department officers.

The earnest money will be retained in the case of the successful tenderer, and will not carry any interest. It will be dealt with as provided in the tender.

4. When a tender is to be accepted the tenderer whose tender is under consideration shall attend the Division office on the date fixed by written intimation to him. He shall forthwith upon intimation being given to him by the Executive Engineer of acceptance of his tender sign an agreement in the proper departmental form for the due fulfilment of the contract. He shall also, within seven days of such signing of the contract, make a security deposit of Rupees six hundred and fifty only (Rs. 650) in one of the forms prescribed in the Madras Public Works Department Account Code which deposit together with the earnest money and withheld amounts will be retained as security for the due fulfilment of the contract. If a cash security deposit is made by the contractor he shall follow the procedure laid down in the preceding paragraph for the payment of earnest money and such deposit will not bear interest. Failure to attend the Division office on the date fixed in the Written intimation from such office or to enter into the required agreement or to make the security deposit as defined in this paragraph shall entail forfeiture of the earnest money.

5. The tenderer shall examine closely, the Madras Detailed Standard Specifications, and also the Standard Preliminary Specification contained therein, and sign the Divisional office copy of the Madras Detailed Standard Specifications and its addenda volume in token of such study before submitting his tender unit rates which shall be for finished work in situ. He shall also carefully study the drawings and additional specifications and all the documents which form part of the agreement to be entered into by the accepted tenderer. The Madras Detailed Standard Specifications and other documents connected with the contract, such as specifications, plans, descriptive specification sheet regarding materials, etc. can be seen at any time between 11 A.M. and 5 P.M. on office days, in the office of the Executive Engineer, Ganjam Division.

6. The tenderer's attention is directed to the requirements for materials under the clause "Materials and workmanship" in the "Preliminary Specification". Materials conforming to the British Standard Specifications shall be used on the work, and the tenderer shall quote his rates accordingly.

7. Every tenderer is expected, before quoting his rates, to inspect the site of the proposed work. He should also inspect the quarries, and satisfy himself about the quality and availability of materials. The names of quarries, kilns, etc., wherefrom certain materials are to be obtained will be given in the Descriptive Specification Sheet. The best class of materials to be obtained from the quarries or other source defined shall be used on the work. In every case the materials must comply with the relevant standard specification. Samples

of materials as called for in the standard specifications, or in this tender notice, or as required by the Executive Engineer in any case, shall be submitted for the Executive Engineer's approval before the supply to site of work is begun. If the contractor, after examination of the source of materials defined in the Descriptive Specification Sheet, is of opinion that materials complying with the standard or other specifications of the contract cannot be obtained in quality or sufficient quantity from the source defined in the Descriptive Specification Sheet, he shall so state clearly in his tender and state wherefrom he intends to obtain materials, subject to the approval of the Executive Engineer.

The Government will not, however, after acceptance of a contract rate pay any extra charges for lead or for any other reason, in case the contractor is found later on to have misjudged the materials available. Attention of the contractor is directed to the standard "Preliminary Specification" regarding payment of seigniorage, tolls, etc.

8. The tenderer's particular attention is drawn to the sections and clauses in the standard "Preliminary Specification" dealing with—

- (1) Test, inspection and rejection of defective materials and work.
- (2) Carriage.
- (3) Construction plant.
- (4) Water and lighting.
- (5) Cleaning up during progress and for delivery.
- (6) Accidents.
- (7) Delays.
- (8) Particulars of payment.

The contractor should closely peruse all the specification clauses which govern the rates which he is tendering.

9. A schedule of quantities accompanies this tender notice. It shall be definitely understood that the Government does not accept any responsibility for the correctness or completeness of this schedule, and that this schedule is liable to alterations by omissions, deductions, or additions at the discretion of the Executive Engineer, Ganjam Division, or as set forth in the conditions of contract. The tenderer will however base his lump sum tender on this schedule of quantities. He should quote specific rates for each item in the schedule, and the rates should be in rupees, annas, and in sums of three pies. The rates should be written both in words and figures and the units in words. The tenderer should also show the totals of each item and the grand total of the whole contract and quote in the tender a lump sum for which he will undertake to do the work subject to the conditions of contract. This schedule accompanying the tender shall be written legibly and free from erasures, overwritings or conversions of figures. Corrections, where unavoidable, should be made by crossing out, initialling, dating and rewriting.

10. Tenders offering a percentage deduction from or increase on the estimate amount, and those not submitted in proper form or in due time will be rejected. Rates or lump sum amounts for items not called for shall not be included in the tender. No alteration which is made by the tenderer in the contract form, the conditions of contract, the drawings, specifications, or quantities accompanying same will be recognized; and, if any such alterations are made, the tender will be void.

11. The tenderer should work out his own rates, without reference being made to the Public Works Department current schedule of rates or to the Public Works Department estimate rates which are not open for inspection by tenderers.

12. The price at which and the source from which certain particular materials shall be obtained by the contractor are given at the end of the schedule accompanying the tender form. Tenderers must accept the material at these prices, and shall quote their price for finished work accordingly. Notwithstanding any subsequent change in the market value for these materials, the charge to the contractor will remain as originally entered in the written contract. No cartage or incidental charges will be borne by Government in connexion with this supply.

13. The attention of the tenderers is directed to the contract requirements as to the time of beginning work, the rate of progress, and the dates for the completion of the whole work and its several parts. The following rate of progress and proportionate value of work done,

from time to time, as will be indicated by the Executive Engineer's certificates of the value of work done, will be required. Date of commencement of this programme will be the date on which the site (or premises) is handed over to the contractor.

Period after date of commencement.	Percentage of work (based on contract lump sum amount).
Three months 	15 per cent of the work, i.e., earthwork, excavating foundations, concrete in foundations and completion of foundations and basement in brick in lime mortar.
Six months 	30 per cent of the work, i.e., brick-in-mud and brick-in-lime mortar for superstructure.
Eight months 	50 per cent of the work, i.e., roofing over buildings, wood work, fixing of door and window shutters, etc.
Ten months 	70 per cent of the work, i.e., plastering to walls, flooring, etc.
Twelve months 	90 per cent of the work, i.e., painting to all wood work of roof, and doors and windows, etc.
Fourteen months 	100 per cent of the work, i.e., white washing to buildings, clearing site, etc., constructing roads, drains and culvert and handing over.

NOTE.—The entire work should be completed in fourteen calendar months, and the buildings handed over in a neat and tidy condition.

14. No part of the contract shall be sublet, without previous permission of the Executive Engineer, nor shall transfer be made by power of attorney authorising others to receive payment on the contractor's behalf.

15. If further necessary information is required, the Executive Engineer of the division will furnish such, but it must be clearly understood that tenders must be received in order, and according to instructions.

16. The Executive Engineer or other sanctioning authority reserves the right to reject any tender or all the tenders without assigning any reasons thereof.

17. The qualifications of the supervising staff employed by the contractor, in execution of the work, will be given due consideration in awarding the contract. The tenderers should therefore state in clear terms whether they employ such technical staff and if so, to give the qualifications of such staff and the extent to which they will be employed on the work.

18. No seigniorage need be paid by the tenderer as quarrying will be done in Government quarries in unreserve.

19. 22 B. W. G. galvanised iron sheets, 20 B. W. G. ridging, 18 B. W. G. lead or G. I. sheets for valleys, wind ties, bolts and nuts for roofing will be supplied by this Department. The material will be handed to the contractor at work site and Rs. 2,115 (Two thousand one hundred and fifteen only) deducted from his bill. He will have to fit and fix it and give the finished roof.

20. The lump sum tender should be inclusive of Rs. 2,115 (Two thousand one hundred and fifteen), vide item 19 which will be recovered from the contractor's bill.

21. All paints used, coal tar, cement, lime, will be of the quality approved by the Executive Engineer.

Schedule to accompany the Tender Notice for Construction of one residence for the Sub-Inspector and quarters for two head constables and fifteen constables at G. Udayagiri police-station, Ganjam district.

Serial no.	Probable quantity.				Total quantity in units.	Class and description of work to be executed.	M. D. S. no.	Unit of calculation in words and figures.
	Sub-Inspector's quarters.	Block of one head constable's quarters and eight constables' quarters.	Block of one head constable's quarters and seven constables' quarters.	Total.				
1	2	3	4	5	6	7	8	9
1	1,700 c.ft.	2,600 c.ft.	2,200 c.ft.	6,500 c.ft.	6.5 units	Earth work in excavation of foundations in all soils	28	1,000 c.ft. One thousand cubic feet.
2	500 c.ft.	2,200 c.ft.	2,000 c.ft.	4,700 c.ft.	4.7 "	Earth work filling in foundations and basement with excavated earth other than sand complying with standard specifications.	25	1,000 c.ft. One thousand cubic feet.
3	570 c.ft.	900 c.ft.	775 c.ft.	2,245 c.ft.	22.45 "	Concrete broken stone in lime mortar in foundations (lime mortar 1 lime : 2 sand).	27	100 c.ft. One hundred cubic feet.
4	1,120 c.ft.	1,900 c.ft.	1,700 c.ft.	4,720 c.ft.	47.20 "	Brick in lime mortar 1 : 2 with 2nd class bricks in foundations and basement.	31 A	100 c.ft. One hundred cubic feet.
5	1,100 c.ft.	3,400 c.ft.	3,100 c.ft.	7,600 c.ft.	76.00 "	Brick in clay with 2nd class bricks for superstructure	31 F	100 c.ft. One hundred cubic feet.
6	450 c.ft.	1,850 c.ft.	1,600 c.ft.	3,900 c.ft.	39.00 "	Brick in lime mortar 1 : 2 with 2nd class bricks in superstructure	31 A	100 c.ft. One hundred cubic feet.
7	...	60 c.ft.	50 c.ft.	110 c.ft.	1.10 "	Arch work flat segmental or semi-circular in lime mortar 1 : 2 with 2nd class bricks.	31 E	100 c.ft. One hundred cubic feet.
8	32 c.ft.	78 c.ft.	70 c.ft.	180 c.ft.	180 "	Reinforced concrete work with 0.675 per cent main reinforcement and suitable transverse reinforcement including moulds fixing in position, etc., complete.	30	1 c.ft. One cubic foot.
9	3 nos.	10 nos.	9 nos.	22 nos.	22 "	Precast cement concrete base stones 7" x 7" x 7" for verandah post with aggregate $\frac{1}{2}$ " to $\frac{3}{4}$ " including fixing at site with cement mortar 1 : 3.	28	Each (each pillar base).
10	74 c.ft.	163 c.ft.	145 c.ft.	382 c.ft.	382 "	Asci treated salwood wrought and put up in small beams	80	1 c.ft. One cubic foot.

11	Nil ...	521 s.ft.	462 s.ft.	983 s.ft.	983 "	Doors shutters only, of piasal wood ledged, braced and planked including holdfasts, wind appliances, furniture and fitting, etc., complete including fixing at site.	82 E	1 s.ft. One square foot only.
12	...	146 s.ft.	132 s.ft.	278 s.ft.	278 "	Windows glazed with piasal wood shutters only, including wind appliances, furniture and fittings and with iron bars, etc., complete and fitting at site.	82 G	1 s.ft. One square foot.
13	1,100 s.ft.	8,050 s.ft.	2,730 s.ft.	6,880 s.ft.	68'8 "	Roofing with galvanised corrugated iron sheets no. 22 B. W. G. including plain galvanised iron ridging with 20 B. W. G. sheets and valleys of 18 B. W. G. sheet wind ties, etc., complete and with pan tiles over and chunam borders excluding cost of G. C. I. sheets, ridging valleys, bolts and nuts, etc., which will be supplied departmentally.	51	100 s.ft. One hundred square feet.
14	...	9 nos.	8 nos.	17 nos.	17 "	Ascu treated salwood wall cupboards, including plank lining 1" thick at sides, bottom and top and two rows of salwood planks 1" thick with piasal panelled shutters including all fittings, furniture and painting with light or silver grey paint two coats over a coat of priming, of size 2'-6" x 8'-6" each.	Based on 82 A and 82.	Each.
15	470 s.ft.	1,800 s.ft.	1,610 s.ft.	3,880 s.ft.	38'80 "	Flooring with concrete broken stone in lime mortar 1:2 three inches thick and plastered over with cement mortar 1:3, ½" thick.	41-J	100 s.ft. One hundred square feet.
16	160 s.ft.	300 s.ft.	280 s.ft.	740 s.ft.	7'40 "	Plastering with cement mortar 1:3, ½" thick	61	100 s.ft. One hundred square feet.
17	8,700 s.ft.	13,300 s.ft.	11,700 s.ft.	28,700 s.ft.	2'87 "	Plastering with lime mortar 1:2 one coat, ½" thick including white-washing with best shell lime two coats.	57 and 69	100 s.ft. One hundred square feet.
18	1,200 s.ft.	1,400 s.ft.	1,250 s.ft.	3,850 s.ft.	38'5 "	Painting with light or silver grey paint two coats over a priming coat	72	100 s.ft. One hundred square feet.
19	350 s.ft.	1,520 s.ft.	15,00 s.ft.	3,270 s.ft.	82'70 "	Tarring with coal-tar two coats to wood work	76	100 s.ft. One hundred square feet.
20	Nil ...	9 nos.	8 nos.	17 nos.	17 "	Providing 2" thick cuddapah slabs 4'-0" x 1'-6" for pials including fixing in position and setting in lime mortar and top pointed with cement mortar 1:3.	Based on 41-A.	Each pial.
21	Nil ...	9 nos.	8 nos.	17 nos.	17 "	Providing Ascu treated salwood shelf planks 1½" thick 8'-0" x 1'-8", supported by 2" x 2" wooden brackets in living rooms including fixing in position.	Based on M.D.S.S. 80.	Each.
22	Nil ...	9 nos.	8 nos.	17 nos.	17 "	Providing Ascu treated salwood shelf planks 1½" thick 5'-0" x 1'-0" supported by 2" x 2" wooden brackets in cooking place including fixing in position.	Ditto ...	Each.
23	Nil ...	9 nos.	8 nos.	17 nos.	17 "	Providing washing platforms in open yard with 9" x 9" brick retaining wall, and 3" concrete and plastered over with cement mortar 1:3, ½" thick.	...	Each.
24	1 no.	9 nos.	8 nos.	18 nos.	18 "	Forming fire places with pot ovens in cooking places, etc., including plastering, etc. complete.	...	Each.

Serial no.	Probable quantity.				Total quantity in units.	Class and description of work to be executed.	M. D. S. S. no.	Unit of calculation in words and figures.
	Sub-Inspector's quarters.	Block of one head constable's quarters and eight constables' quarters.	Block of one head constable's quarters.	Total.				
1	2	3	4	5	6	7	8	9
25	Nil ...	9 nos.	8 nos.	17 nos.	17 units.	Providing iron gratings for fire places in living rooms including fixing as shown in plan.	Based on 97.	Each.
26	Nil ...	9 nos.	8 nos.	17 nos.	17 "	Lead sheet flashing all round chimney to 1'-6" height at roof level including fixing at site.	...	For each chimney.
27	Nil ...	48 r.ft.	48 r.ft.	96 r.ft.	96 r.ft.	2nd class brick cornice work 6" x 6" in lime mortar and plastered over lime mortar 1 : 2 and white-washed, etc., complete.	...	1 r.ft. One running foot.
28	65 r.ft.	178'-3" r.ft.	160 r.ft.	338'-3" s.ft.	400 r.ft.	Six inches masonry drain based on sanitary no. 48A including construction plastering, etc., complete.	M. D. S. S. no. 112.	1 r.ft. One running foot.
29	...	35 s.ft.	32 s.ft.	67 s.ft.	67 units	Providing and fixing pressed or ornamental tiles of Henkes pattern 9" x 9" in cement mortar 1 : 8 and pointed with cement mortar 1 : 3.	Based on M. D. S. S. no. 41 B.	1 s.ft. One square foot only.
30	2 s.ft.	17 s.ft.	15 s.ft.	34 s.ft.	34 "	Cuddapah slab covering 2" thick over drains in rear at Doors C in the yard wall 2'-6" x 9" including fixing slab with cement mortar and pointed at top with cement mortar 1 : 3.	Based on 41 A	1 s.ft. One square foot only.
31	168 s.ft.	...	...	168 s.ft.	168 "	Doors battened, framed and planked shutters only of piasal wood including holdfasts, wind appliances, fittings and furniture, etc., complete, including fixing in position.	82 D	1 s.ft. One square foot only.
32	68 s.ft.	...	...	68 s.ft.	68 "	Windows battened, framed and planked shutters only of piasal wood including holdfasts, wind appliances, fittings and furniture, etc., complete, and with 3/4" diam. iron bars including fixing in position.	Based on 82 D	1 s.ft. One square foot only.
33	11 s.ft.	...	...	11 s.ft.	11 "	Ventilators glazed and fixed double framed and with wire netting, etc., complete, including fixing in position.	82 M	1 s.ft. One square foot.
34	2 nos.	...	...	2 nos.	2 "	Providing a 1/4" thick Mild Steel sheet trap door as per plan	...	Each.
35	2 nos.	...	...	2 nos.	2 "	Providing galvanized iron buckets 12" x 10" for the privy of the Sub-Inspector's quarters.	...	Each.

	2,095 s. ft.	3,560 s. ft.	3,920 s. ft.	8,915 s. ft.	89.15		10' wide 3" thick gravel path well watered and consolidated including spreading cost and conveyance of gravel and stacking at roadside for pre-measurements and removing top layer of earth for 3" depth for gravel filling.	M. D. S. S. 96	100 s. ft. One hundred square feet.
36									
37	1 no.	...	...	1 no.	1 no.		Construction of a reinforced concrete Hume Pipe culvert 2'-6" diameter, with concrete foundations in lime mortar 1:2 rough stone in cement mortar 1:8 in abutments, parapets and curtain wall. The abutment on the down stream side being taken to 4'-0" below bed level with rough stone apron in front as shown in plan G. M. no. 83 of 1939-40 complete.	...	Each.
38	...	...	...	4,600 s. ft.	46 units		Forming an approach road to the Sub-Inspector's quarters and Police lines from the approach road to P. W. D. Inspection Bungalow at G. Udayagiri 460' length and 10' width with soling of hard stone of not less than 6" thickness filling intercesses of soling with stone, jelly and sands and 4" thick granite metalling of 1 1/4" with 1/2" gravel blinding and 1/4" sand spreading including cost of all materials, conveyance to site, stacking at site for premeasurements, spreading materials to proper camber sectioning, watering and consolidation, with Hand Road Roller, etc., complete as per detailed specification.	26	100 s. ft. One hundred square feet.

BERHAMPUR: 7th October 1939.

M. I. KHAN,

Executive Engineer, Ganjam Division.

[2-1-3.11.1939.]

IN THE COURT OF THE DISTRICT
JUDGE OF GANJAM-PURI, BER-
HAMPUR.

PRESENT:

Rai Sahib R. C. Mitra, B.A., B.L., District
Judge.

I. P. NO. 2 OF 1933.

Gopal Chandra Khuntia — *Petitioner,*
versus

Adhikari Narasinha Charan Dass and 17
others — *Opposite party.*

Notice is hereby given under section 30 of Act V of 1920, the abovenamed petitioner has been adjudged insolvent by an order of this Court, dated the 6th October 1939 and that he has been directed to apply for discharge before the 6th October 1940. The creditors may prove their claims by delivering or sending by registered post an affidavit in form no. 3 of the Provincial Insolvency Rules to Babu Godadhar Das, Pleader, Puri, who has been appointed receiver in this case.

R. C. MITRA,
District Judge.

BERHAMPUR: 7th October 1939.

FEDERAL PUBLIC SERVICE
COMMISSION.

VACANCY.

One Assistant Electrical Engineer for the Great Indian Peninsula Railway. Age between 21 and 23 years; may be extended to 35 years in the case of Government servants. Pay: (a) Rs. 350—450, and Rs. 500 in the seventh year of service, (b) Rs. 375—975 for those in continuous Government service since 15th July 1931 and entitled to old scales of pay. Candidates must have passed the Graduateship Examination of the Institution of Electrical Engineers or must have obtained an equivalent University degree or diploma in Electrical Engineering. They must also have received at least four years workshop training. Full details should be obtained from the Secretary, Federal Public Service Commission, Delhi. Last date for applications on prescribed form, together with Treasury Receipt for Rs. 7-8-0, 7th November 1939.

DELHI: 5th October 1939.

FEDERAL PUBLIC SERVICE
COMMISSION.

VACANCY.

Indian Assistant to Royal Air Force Education Officer. Pay Rs. 250—600. Age not above 30. Candidates eligible who possess (i) B.Sc. degree of an Indian University in Physics, (ii) British degree or diploma in Mechanical or Electrical Engineering, and (iii) one year's experience in workshops—aircraft, motor or electrical. Full details should be obtained from the Secretary, Federal Public Service Commission, Delhi. Last date for applications on prescribed form, together with Treasury Receipt for Rs. 7 8-0, 30th October 1939.

CAMP SIMLA: 25th September 1939.

CONTRIBUTION TO REGISTERED
BODIES FOR ENCOURAGEMENT
OF ORIYA LITERATURE.

Applications from registered bodies will be received by the undersigned up to the 15th of January 1940 for grants to them for the following purposes:—

- (1) Original research in Oriya language and literature.
- (2) Translations into Oriya of suitable works, including text-books from various languages with the object of enriching the Oriya literature, in particular of books in general knowledge suitable for studies in institutions.
- (3) Publication of original and useful work written in Oriya including indigenous system of treatment of human beings and animals.

It is necessary that a definite scheme of work should be attached to each application including an estimate of cost.

S. C. TRIPATHI,

Director of Public Instruction, Orissa.

CUTTACK: 3rd October 1939.

[2—2—13-10-1939.]